

(b) Number of jobseekers, all of whom are not necessarily unemployed, registered in the employment exchanges during 2001, 2002 and 2003 was 55.5, 50.6 and 54.6 lakh respectively.

(c) Placements effected by the Employment Exchanges during 2001, 2002 and 2003 were 1.69, 1.43, 1.55 lakh respectively.

**Increase of pay and allowances of Textile Workers .**

143. SHRI C. PERUMAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether textile workers of our country are the second lowest paid in the world according to an international survey; and

(b) if so, the corrective steps taken to improve the pay and allowances of textile workers?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) Government of India is not aware of any international survey on the subject.

(b) Does not arise.

**Assistance to Indians working through Indian Missions/posts**

144. DR. PRABHA THAKUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number and names of the foreign employees against whom complaints were received from Indian labourers in various countries for violation of terms of employment during the last three years;

(b) the number and names of the employees among such foreign employees who were black-listed and barred from recruiting Indian manpower; and

(c) the details of the assistance being provided to Indians working abroad through Indian Missions/posts?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO) (a) and (b) the foreign employees are not covered under the Emigration Act, 1983. However, foreign employers